## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 686/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

NISA Industrial Services Pvt.Ltd.

V/s.

Maha Urja Utilities Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

38 Senia Sunil Advocate

Form 5 not served on other side

Adjavaned to 24th Nov 12017.

## ORDER

## T.C.P. No. 686/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. He states that Form No. 5 is not served on the other side.
- Adjourned to 24.11.2017.

SD/-

Bhaskara Pantula Mohan Member (Judicial) 13.10.2017 SD/-

M.K. Shrawat Member (Judicial)